

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 05-09-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. K. B. Sounder Rajan, AOR
Mr. Mahesh Kumar, Adv.
Mr. Nand Ram, Adv.
Mr. Arjun Gadhoke, Adv.

For Respondent(s)

Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua respondent Nos. 1 to 4 but no one has entered appearance on their behalf.

Ld. Counsel for respondent No.5 has filed vakalatnama and Memo of appearance. Four weeks' time, is given to file counter affidavit, if any.

Fresh steps for the service of notice by usual mode to the respondent Nos. 6 to 8 and 12 shall be taken by the learned counsel for the petitioners within a period of two weeks.

Four weeks' time is given to learned counsel for petitioners to comply with the terms of the order dated 19.7.2018 of this Court in respect of respondent Nos. 9 to 11.

List again on 29.10.2018.

MANOJ JAIN
Registrar